

# THE HIGH COURT OF ORISSA, CUTTACK

## NOTIFICATION

No. 468 / S.

Date : 09.04.2026

In partial modification to Court's earlier Notification No. 1221 dated, 01.11.2025 it is hereby further notified that the Court have been pleased to declare **13.04.2026 (Monday)** as a holiday and the Court working day for the High Court in lieu thereof is to be declared later. The Calendar of the High Court stands modified accordingly.

By Order of the Court

*Sd/-*

(Satya Ranjan Pradhan)

REGISTRAR (JUDICIAL)

Memo No. 5745 (120) / Date : 09/04/2026

*Copy forwarded to the :-*

1. Secretary General, Supreme Court of India, New Delhi,
2. Secretary to Govt. of Odisha, Home / Law / Revenue Dept., Bhubaneswar
3. Secretary, The High Court Bar Association,
4. Secretary, State Bar Council, Odisha, Cuttack,
5. Advocate General, Odisha, Cuttack,
6. Director, Odisha Judicial Academy, Cuttack,
7. District & Sessions Judge,..... (All),
8. All Officers of the Court,
9. All Superintendents of the Court,
10. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice,
11. Joint Registrar-cum-Principal Secretary / A.D.R-cum-Addl. Principal Secretaries / A.R.-cum-Sr. Secretaries / Secretaries to the Hon'ble Judges,
12. Superintendent, IT cell to upload in the website of the Court,
13. Medical Officers of the Court,
14. Notice Board

for information.



ASST. REGISTRAR (ESTT.)